

cases of railway employees who may have been apprehended for breach of law, intimidation and violence”.

The demand for project allowance was considered in the light of the award of Board of Arbitration and it was found that none of the railway employees in the area was entitled to the allowance.

**Proposal to develop Darbhanga Junction**

2182. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state.

(a) whether there is a proposal for developing Darbhanga junction under Samastipur Division of the North Eastern Railway as more convenient centre for the passengers and traders of the adjoining districts;

(b) if so, salient features thereof;

(c) whether there is any proposal to shift some Railway offices from Darbhanga; and

(d) if so, the salient features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) and (b) A new station building costing about Rs 18 lakhs has been constructed at Darbhanga Junction and opened for passenger traffic from 26-2-76. There is no other proposal for developing Darbhanga Junction at present.

(c) No

(d) Does not arise

भारत रिफाइनरीज लिमिटेड के अधिकारियों को मिली छनेक सुविधाओं का समाप्त किया जाना

2183. श्री भोगेन्द्र स्वर्ण्य : क्या वेदुलियम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत रिफाइनरीज लिमिटेड के 4000/- रुपये से कम वेतन पाने वाले अधिकारियों को मिली छनेक सुविधाओं को समाप्त कर दिया गया है; और

(ख) यदि हाँ, तो इसके क्या कारण हैं और इन बारे में तथ्य क्या हैं ?

वेदुलियम मंत्रालय : मैं उपमंत्री (श्री जियोउरैहमान खानसारी) : (क) और (ख) भारत खोजनखाला के अधिकारियों के बतों में कमी करने के लिये भारत खोजनखाला लिस्ट के समस्त प्रबन्धक स्टाफ के कुछ बतों में कमी/संकोचन किया गया है। प्रति माह 4000/- रुपये से कम वेतन पाने वाले प्रबन्धक स्टाफ के निम्नलिखित बतें बापस ले लिये गए हैं :—

- (1) सफाई कर्मचारी/नीकरों के वेतन
- (2) स्टाफ क्वार्टरों के लिये सफाई सामग्री।
- (3) नि.शुल्क ईंधन और बिजली

अवकाश के दौरान में जाने वाली यात्रा बतों की मात्रा में कटौती की गई और मकान किराया में वृद्धि की गई। और प्रबन्धक स्टाफ अर्थात् अधिक और लिपिक कर्मचारियों के बतों में कोई परिवर्तन नहीं किया गया।

12 hrs.

**PAPERS LAID ON THE TABLE**

NOTIFICATIONS UNDER TAMIL NADU COOPERATIVE SOCIETIES ACT AND A STATEMENT, NOTIFICATION UNDER TAMIL NADU WEIGHTS AND MEASURES (ENFORCEMENT) ACT AND STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND CO-OPERATION (SHRI A. C. GEORGE): I beg to lay on the the Table:

- (1) A copy each of the following Notifications under sub-section (4)